

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'I-1' NEW DELHI**

**BEFORE SHRI N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**I.T.A. No. 3256/DEL/2018 (A.Y 2012-13)**

**(THROUGH VIDEO CONFERENCING)**

DCIT Circle-4(2) Room No. 398D, C. R. Building New Delhi <b>(APPELLANT)</b>	Vs	Bharti Airtel Ltd. Bharti Crescent 1, Nelson Mandela Road, Vasant Kunj, Phase-II, New Delhi AAACB2894G <b>(RESPONDENT)</b>
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**I.T.A. No. 3602/DEL/2018 (A.Y 2013-14)**

DCIT Circle-4(2) Room No. 398D, C. R. Building New Delhi <b>(APPELLANT)</b>	Vs	Bharti Airtel Ltd. Bharti Crescent 1, Nelson Mandela Road, Vasant Kunj, Phase-II, New Delhi AAACB2894G <b>(RESPONDENT)</b>
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<b>Appellant by</b>	<b>Sh. Surender Pal, CIT, DR</b>
<b>Respondent by</b>	<b>Sh. Dinesh Dhand, AR</b>

<b>Date of Hearing</b>	<b>25.02.2021</b>
<b>Date of Pronouncement</b>	<b>25.02.2021</b>

**ORDER**

**PER SUCHITRA KAMBLE, JM**

These two appeals are filed by the Revenue against the orders dated 31/01/2018 passed by the CIT(A)-44, New Delhi for Assessment Year 2012-13 & 2013-14 respectively.

2. Before us, the Ld. DR submitted that the Revenue through ITO-(Hqrs.-02), Delhi has moved an application dated 11/18.08.2020 for withdrawal of the two appeals thereby stating that the assessee filed application under VSVS, 2020 scheme and the same is approved by the Pr. CIT-2, New Delhi and Form 5 was also issued in the relevant assessment years. The Ld. AR stated that these are appeals filed by the revenue and confirmed the application under VSVS, 2020 Scheme.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeals of Revenue as withdrawn in light of the application dated 11/18.08.2020.

4. In the result, both the appeals of the Revenue are dismissed.

**Order pronounced in the Open Court in presence of both the parties on this 25<sup>th</sup> Day of February, 2021**

Sd/-

**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

Dated: 25/02/2021  
*R. Naheed \**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-

**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

